

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA
UNSTARRED QUESTION NO. 3666
TO BE ANSWERED ON 21st March, 2025

**COMPASSIONATE APPOINTMENTS IN SECUNDERABAD CANTONMENT
BOARD**

3666. SHRI EATALA RAJENDER:

Will the Minister of DEFENCE be pleased to state:

(a) whether the Government has taken any particular measure to guarantee that the 5% vacancy ceiling for compassionate appointments is waived off for sanitary personnel in the Secunderabad Cantonment Board, Telangana who have passed away during the COVID-19 epidemic considering their essential service and the impact on their families; and

(b) if so, the details thereof and if not, the reasons therefor?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI SANJAY SETH)

(a) & (b): The proposal for waiving off 5% ceiling on compassionate appointment in Cantonment Board, Secunderabad was examined in consultation with nodal Department viz DoP&T. It has been informed by DoP&T that dependent family members of the Government servants, dying in harness due to Covid-19 pandemic cannot be considered as a separate category, and such candidates will be covered under the 5% quota only. Further, 22 eligible candidates have already been given compassionate appointment by Cantonment Board, Secunderabad under extant Government policy/guidelines.
